

P.L. Vehicals Private Limited**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**

Category: List of operational creditors (Other than Workmen and Employees and Government Dues)

Date of Commencement of Liquidation: 25-08-2023; List of Creditors is Pursuant to claims received and updated as on 28-10-2023

(Amount in ₹)

| S.No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | | | | - | | - | - | | | | | | | - | |
| | TOTAL | | - | - | - | - | - | | 0% | - | - | - | - | - | |